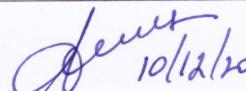


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 11.12.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 271/2003	21. O.S. 534/2010
2. O.S. 1412/2008	22. O.S. 536/2010
3. O.S. 136/2014	23. O.S. 456/2012
4. O.S. 996/2015	24. O.S. 1618/2014
5. O.S. 244/2018	25. O.S. 912/2016
HEARING	26. O.S. 914/2016
6. O.S. 570/2006	27. O.S. 916/2016
EVIDENCE	28. O.S. 1040/2016
7. O.S. 1302/2008	29. O.S. 842/2017
8. O.S. 46/2013	30. O.S. 10/2018
9. O.S. 90/2013	31. O.S. 120/2018
10. O.S. 92/2013	32. O.S. 790/2018
11. O.S. 107/2013	33. O.S. 642/2019
12. O.S. 1376/2013	34. O.S. 714/2020
13. O.S. 364/2019	35. O.S. 964/2014
14. O.S. 136/2011	36. O.S. 486/2020
15. O.S. 346/2014	37. O.S. 754/2008
16. O.S. 1062/2014	38. O.S. 1186/2018
17. O.S. 40/2015	39. O.S. 305/2019
18. O.S. 258/2016	40. O.S. 1182/2019
19. O.S. 1040/2016	
20. O.S. 142/2018	


10/12/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 11.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 636/2012	21) O.S. 76/2007
2) O.S. 872/2012	22) O.S. 1108/2007
3) MISC. 46/2013	23) O.S. 1398/2014
4) O.S. 1018/2014	24) O.S. 1516/2015
5) O.S. 1110/2016	25) O.S. 812/2016
6) O.S. 186/2018	26) O.S. 814/2016
7) O.S. 898/2018	27) O.S. 658/2017
EVIDENCE	28) O.S. 976/2017
8) O.S. 818/2007	29) O.S. 574/2018
9) O.S. 1006/2007	30) O.S. 644/2018
10) O.S. 256/2010	31) O.S. 1044/2018
11) O.S. 1478/2013	32) O.S. 64/2019
12) O.S. 54/2014	33) O.S. 530/2019
13) O.S. 134/2015	34) O.S. 950/2019
14) O.S. 380/2016	35) O.S. 1084/2019
15) O.S. 232/2017	36) O.S. 1418/2019
16) O.S. 292/2017	37) O.S. 1564/2019
17) O.S. 330/2017	38) O.S. 906/2020
18) O.S. 440/2017	39) O.S. 1130/2020
19) O.S. 448/2017	JUDGEMENT
20) O.S. 610/2019	40) O.S. 354/2017

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11/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 11.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 285/2016	01	O.S. 697/2017
02	O.S. 536/2018	02	O.S. 841/2017
03	O.S. 1157/2018 and 1159/2018	03	O.S. 633/2018
04	O.S. 1161/2013	04	O.S. 5/2015
05	O.S. 561/2015	05	O.S. 1163/2019
06	O.S. 365/2016	06	O.S. 587/2019
07	O.S. 457/2017	07	O.S. 825/2019
08	O.S. 1645/2019	08	O.S. 223/2020
ARGUMENTS		ARGUMENTS	
09	O.S. 447/2003	09	O.S. 183/2012
10	O.S. 777/2007	10	O.S. 1279/2015
11	O.S. 895/2010	11	O.S. 599/2016
12	O.S. 261/2011	12	O.S. 203/2017
EVIDENCE		EVIDENCE	
13	O.S. 567/2011	13	O.S. 1473/2018
14	O.S. 783/2015	14	O.S. 1433/2018
15	O.S. 993/2018	15	O.S. 1397/2018
16	O.S. 1491/2018	16	O.S. 1237/2018
17	O.S. 415/2019	17	O.S. 1153/2016
18	O.S. 91/2019	18	O.S. 881/2016
19	O.S. 1513/2018	19	O.S. 151/2016
20	O.S. 1479/2018	20	O.S. 1291/2015

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10/12/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru